IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI PRINCIPAL BENCH

Item No. 102 (IB)-1248(PB)/2018

IN THE MATTER OF:

Shinoj Koshy

Applicant/petitioner

Vs.

M/s. Granite Gate Properties Pvt. Ltd.

Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 23.03.2021

Coram:

SHRI B.S.V. PRAKASH KUMAR HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners

Mr. Arun Kathpalia, Sr. Adv., Mr. N.S. Ahluwalia (Adv), Mr. Adhish Sharma (Adv), Ms. Diksha Gupta (Adv.) and Mr, Kauser (Adv) - For Resolution Applicant (Consortium of One City Infrastructure Pvt. Ltd. & APM Infrastructure Pvt. Ltd.) Ms. Divya in IA No. 3600 of 2020 for Applicant Bank and IA No. 2567 of 2020 Mr. Ashish Dholakia, Sr. Adv with Mr. Rohan Chawla Adv for Applicant (Ajay Sharma)

Mr. P. Nagesh, Sr. Adv. along with Mr. Rachit Mittal Adv. for Noida Authority Mr. Ashutosh Gupta, Adv. Gaurav Rana and Adv. Abhishek Aggrawal,

Advs. for IA-45 & 49

Mr. Harshit Agarwal and Mr. Aasheesh Gupta for RCB Infracons Pvt. Ltd. Mr. Piyush Singh and Adv Prateek Vats, Advs. for IA-2479/2020

Mr. Deepak Kumar, Ms. Ragini Agarwal, Advs. for R-2

Mr. Sahil Sethi and Shivam Sharma for

Authorized Representative

Mr. Anang Shandilya & Sandeep Joshi Advocates for Respondent Kapil Dev

Rehani

Mr. Anant A. Pavgi, Advocate for Applicant IA 2643/2020

Mr. Anant Kumar Hajelay, Advocate for 3029/2020

For the respondent



Mr. Kunal Choudhary and Shashikant Yadav proxy counsels for the Respondent Mr. Ehraz Zafar for Respondents No. 1 and 2 in I.A. No. 2557 of 2020 Mr. Kumar Sudeep for Applicant in IA 776/2021. Mr. Rahul Jajoo and Adv. Garima

Singh for the Applicant Homebuyers. Mr. Anant Kumar Hajelay, Advocate for IA-3029/2020

ORDER

List the matter on 30.03.2021.

- Sd -(B.S.V PRAKASH KUMAR) A ACTG. PRESIDENT -Sd -

(HEMANT KUMAR SARANGI) MEMBER (TECHNICAL)

23.03.2021 Aarti Makker